- (b) what was the amount invested in (i) new energy production and (ii) conservation of energy;
- (c) in view of the enormous saving in energy do the Government not propose to allocate more funds for this activity; and
- (d) whether Government will provide a number of fiscal and financial incentives to manufacturers and users for greater ex ploitation of non-conventional sources 'if energy?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) An approximate amount of Rs. 394.19 crores has been incurred during the Sixth and Seventh Five Year Plan (upto 31st March, 87) in Central Sector for the development and utilisation of non-conventionai energy sources. An allocation of Rs. 100 crores has been made on this account for the year 1987-88. In addition, an amount ap-prox. Rs. 107.20 crores has been allocated in the Seventh Plan to the States Union Territories for the States' Sector besides Rs. 1.50 cores to North-Eastern Council for the activities in the area of Non-Conventional Energy Sources.

- (c) Keeping in view the enormous saving and benefits from Renewable Sources of Energy programmes and potential a strong neetj has been felt for additional allocations of funds for this area.
- (d) Yes, Sir. Some fiscal and financial incentives are already being provided.

श्रीवधि उद्योग में संकट

1694. श्री रशीद मसूद : श्री अजीत सिंह :

क्या **उद्योग** मंत्री यह बताने की कृषा करेंगे कि:

(स) नण स्वार का ध्यान 23 जन्मार्ड, 1987 ने हिंदी न एक्पीय में इस यूनिट मैंसिट की न मिर्चित में बाता-किट स्थान्तर की मोर दिवास स्थान्तर की है;

. (ख) यदि हां, तो उनका व्योगक्या है; और ंग) इस्तर्यंत्र से लग्नार **को** कर। प्रतिकाही

to Questions

उद्योग मंत्रालय में रसायन श्रौर पेट्रो-रसायन विभाग में राज्य मंत्री (श्री श्रार०के० जयचन्द्र सिंह) : (क्) जो.

- (ब) इन राचा निहरण द्वारा दिसम्बर, 1986 में घोषित उपायों और अंदर्वस्तुओं की लागों में बृद्धिके करण उद्योग का कथि हानि सा उसीब किया गया है।
- (ग) सरहार को आशा है कि दिसम्बर 1986 में बोलिए उपायों ने उद्योग के विज्ञास में गीर आयेगी ।

Denial of Import of Rifampicin to an exporter of formulation

1695. SHRI R. SAMBASIVA RAO: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that an exporter of Rifampicin formulation has been denied the import of Rifampicin against export order of forulation base on this drug;
- (b) if so, on which basis such action has been taken;
- (c) whether this has the approval of the Ministry:
- (d) if so, under what provision of Government policies, the exporter of Rifampi cin formulations has been denied the import of bulk dnig;
- (e) whether it is also a fact that the exporter has challenged this decision in the Delhi High Court;
- (f) if so, the name of the exporter anu grounds on which the Government decision has been challenged;
- (g) whether it is also a fact that certain charges have been put against certain officials of his Ministry in the writ petition; and